Form No. INC-25A

BEFORE THE REGIONAL DIRECTOR, MINISTRY OF CORPORATE AFFAIRS WESTERN REGION

In the matter of the Companies Act, 2013, Section 14 of the Companies Act, 2013 and Rule 41 of the Companies (Incorporation) Rules, 2014

AND

In the matter of **M/s GREEN VILLAGE RESORTS LIMITED**, CIN: U55200MH1998PLC112894 having its registered office at Opp. Aakashwani Kendra, Malvani Village, Marve Road, Malad (W), Mumbai - 400058, Maharashtra, India, Applicant.

Notice is hereby given to the general public that the company intending to make an application to the Central Government under section 14 of the Companies Act, 2013 read with aforesaid rules and is desirous of converting into a private limited company in terms of the special resolution passed at the Extra-Ordinary General Meeting held on June 23, 2023 to enable the company to give effect for such conversion.

Any person whose interest is likely to be affected by the proposed change/status of the company may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of opposition to the concerned Regional Director, Everest Building, 5th Floor, 100, Marine Drive, Mumbai – 400 002, within fourteen (14) days from the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below:

For and on behalf of the Applicant
Sd/-
Balwant D. Pathare
DIN: 02549498 (Director)

Date : July 17, 2023
Place : Mumbai

Address of registered office of the Company :
Opp. Aakashwani Kendra Malvani Village, Marve Road, Malad (W), Mumbai – 400058.

FORM B - PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. GREEN GARDENS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	**M/s. GREEN GARDENS PRIVATE LIMITED**
2.	Date of Incorporation of Corporate Debtor	04 Oct 1975
3.	Authority Under Which Corporate Debtor is Incorporated / Registered	Ministry of Corporate Affairs- Registrar of Companies- Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01120TN1975PTC007001
5.	Address of The Registered Office And Principal Office (If Any) of Corporate Debtor	60, Mount Road, Chennai – 600006, Tamil Nadu
6.	Date of closure of Insolvency Resolution Process	13 July 2023
7.	Liquidation Commencement Date of Corporate Debtor	14 July 2023 (order of the Hon'ble NCLT dated 13 July 2023 was made available on 14 July 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Name:Sripriya Kumar Registration No: IBBI/IPA-001/IP-P00771/2017-18/11316
9.	Address and e-mail of the liquidator, as registered with the Board	Address:224A (New 346/1) (Next to National Public School), Avvai Shanmugam Salai, Gopalapuram, Chennai – 600086 E-mail : sripriya@spka.in,ggpl.liq@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:224A (New 346/1) (Next to National Public School), Avvai Shanmugam Salai, Gopalapuram, Chennai – 600086 E-mail : sripriya@spka.in,ggpl.liq@gmail.com
11.	Last Date For Submission Of Claims	13 August 2023

Notice is hereby given that the National Company Law Tribunal Division Bench II, Chennai has ordered the commencement of liquidation of the Green Gardens Private Limited on 13 July 2023 and appointed the undersigned as the Liquidator vide orders in IA (IBC) /427/ CHE/2023 in CP/709 (IB) /CB/2018.

The stake holders of Green Gardens Private Limited are here by called upon to submit their claims with proof on or before13 August 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

Sripriya Kumar
Liquidator
In the Matter of Green Gardens Private Limited
Regn. No: IBBI/IPA-001/IP-P00771/2017-18/11316

Date : 19.07.2023
Place : Chennai

Andhra Paper Limited

Serving you with pride.

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, Andhra Pradesh, India. Tel: +91-883-2471831
Corp. Office: 31, Chowringhee Road, Park Street, Kolkata – 700 016, West Bengal, India. Tel: +91-33-71500500
Website: www.andhrapaper.com **E-mail**: bijaykumar.sanku@andhrapaper.com

NOTICE OF THE 59TH ANNUAL GENERAL MEETING AND E-VOTING

Annual General Meeting:

NOTICE is hereby given that the 59th Annual General Meeting **('AGM' or 'Meeting')** of the Members of Andhra Paper Limited ('the Company') will be held on Friday, August 11, 2023 at 11.30 A.M (IST) through Video Conferencing ('VC') / Other Audio Visual Means **('OAVM')** to transact the business set out in the Notice of the AGM.

In accordance with the General Circular No. 10/2022 dated December 28, 2022 read with the General Circulars dated May 5, 2022, January 13, 2021, May 5, 2020, April 13, 2020 and April 8, 2020 issued by the Ministry of Corporate Affairs ('MCA Circulars') and Circular dated January 05, 2023 issued by Securities and Exchange Board of India ('SEBI'), the Company has sent on July 18, 2023, the Annual Report 2022-23 including Notice of 59th Annual General Meeting through electronic mode only, to those Members whose e-mail addresses are registered with the Company/Registrar & Transfer Agent, KFin Technologies Limited ('Kfintech') as on Friday, July 14, 2023. The Annual Report 2022-23 including 59th AGM Notice of the Company are available on the website of the Company at https://www.andhrapaper.com/investors-agm-2023.html and also on the website of Kfintech at https://evoting.kfintech.com. A copy of the same is also available on the websites of the stock exchanges on which the securities of the Company are listed, i.e. at www.bseindia.com and www.nseindia.com.

Remote e-voting:

In compliance with the provisions of Section 108 of the Companies Act, 2013 ('the Act') read with Rules made thereunder and Regulation 44 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Company is offering remote e-voting facility to all the Members of the Company before and during the AGM, in respect of the business to be transacted at the AGM and for this purpose, the Company has appointed Kfintech, for facilitating voting through electronic means.

The detailed instructions for remote e-voting are given in the Notice of the AGM. Members are requested to note the following:

a. The remote e-voting facility will be available during the following voting period (both days inclusive):

Commencement of remote e-voting	09:00 A.M. (IST) on Tuesday, August 08, 2023
End of remote e-voting	05:00 P.M. (IST) on Thursday, August 10, 2023

At the end of remote e-voting period, the facility shall forthwith be blocked. Once the vote on a Resolution has been cast by the Member, he/she shall not be allowed to change it subsequently or cast the vote again;

b. The facility of remote e-voting system shall also be made available during the Meeting and the Members attending the Meeting and who have not already cast their vote by remote e-voting shall be able to exercise their right during the Meeting;

c. The voting rights of the Members shall be in proportion to the number of shares held by them in the paid-up equity share capital of the Company as on Friday, August 04, 2023 ('cut-off date'). A person whose name is recorded in the Register of Members/Register of Beneficial Owners as on the cut-off date only shall be entitled to avail the facility of remote e-voting before/during the AGM;

d. Any person, who acquires shares of the Company and becomes a Member of the Company after the dispatch of the Annual Report including the Notice of AGM electronically, and holds shares as of the cut-off date may obtain the login ID and password by sending e-mail request to emeetings@kfintech.com or may contact on 1-800-3094-001 (toll free), as provided by Kfintech. However, if he/she is already registered with Kfintech for remote e-Voting then he/she can use his/her existing User ID and Password; and

e. Members who have cast their vote by remote e-voting prior to the AGM will also be eligible to participate in the AGM through VC/OAVM facility but shall not be entitled to cast their vote again.

Registration of e-mail addresses:

Member may send an e-mail request to einward.ris@kfintech.com along with scanned copy of the signed request letter providing the email address, mobile number, self-attested PAN copy and Client Master copy in case of electronic holding / copy of share certificate in case of physical holding for receiving the Annual report including Notice of AGM and the e-voting instructions.

For permanent registration of e-mail addresses, the Members holding shares in demat form are requested to update the same with their respective DP and in case of Members holding the shares in physical form are requested to update the same with the Registrar by submitting Form ISR-1.

Joining the AGM through VC / OAVM

The information about login credentials to be used and the steps to be followed for attending the AGM through VC / OAVM are also included in the Notice of the AGM.

Members may either call Kfintech Toll Free Number 1-800-3094-001 or send an e-mail request to: einward.ris@kfintech.com / emeetings@kfintech.com for all queries on e-voting, AGM related matters. Alternatively, Members may contact Mr. Ashok Babu Yaramaneni, Deputy Manager (Secretarial), Rajahmundry – 533105, East Godavari District, Andhra Pradesh, Telephone No. +91-883-2471831; E-mail id : aplinvestorrelations@andhrapaper.com.

For ANDHRA PAPER LIMITED
sd/-
BIJAY KUMAR SANKU
Company Secretary

Place : Rajahmundry
Date : July 18, 2023

CENTUM ELECTRONICS LIMITED

Corporate Identification Number (CIN) - L85110KA1993PLC013869
Regd Office: No. 44, KHB Industrial Area, Yelahanka New Town, Bangalore - 560 106 Tel: 080 - 4143 6000
Fax: 080 - 4143 6005 Email: investors@centumelectronics.com
Website: www.centumelectronics.com

CENTUM

NOTICE OF THE 30TH ANNUAL GENERAL MEETING OF CENTUM ELECTRONICS LIMITED

Notice is hereby given that the **30th Annual General Meeting (AGM) of Centum Electronics Limited ("Company") is scheduled to be held on Friday, August 11, 2023 at 04:30 p.m. IST through Video Conferencing ("VC") or Other Audio Visual Means ("OAVM")** in compliance with applicable provisions of the Companies Act, 2013 and Rules framed thereunder and the Securities Exchange Board of India (SEBI) (Listing Obligations and Disclosure Requirements), Regulations, 2015.

Pursuant to the General Circular No. 10/2022 dated 28th December 2022, issued by the Ministry of Corporate Affairs (MCA) and Circular SEBI/HO/CFD/PoD-2/P/CIR/2023/4 dated 5th January 2023, issued by SEBI (hereinafter collectively referred to as "the Circulars") companies are allowed to hold AGM through Video Conferencing (VC) or Other Audio-Visual Means (OAVM), without the physical presence of shareholders at a common venue. Accordingly, the 30th AGM of the Company is being held through VC/OAVM. Further, the Securities and Exchange Board of India (**"SEBI"**) vide its Circular No. SEBI/HO/DDHS/DDHS-RACPOD1/P/CIR/2023/001 dated 5th January 2023 ("**SEBI Circular**") has granted relaxation in respect of sending physical copies of the annual report to shareholders. Accordingly, the Notice of the AGM along with the Annual Report for FY 2022-23 is being sent only through electronic mode to those Members whose email addresses are registered with the Company / the Registrar / Depositories by KFin Technologies Limited, Registrar and Share Transfer Agent (RTA) of the Company on Tuesday, July 18, 2023 to those Shareholders whose names appear on the register of members or in the register of beneficial owners as at the close of business hours on Friday, July 7, 2023.

The Notice of the 30th AGM and the Annual Report 2022-23 are also available on the website of the Company at https://www.centumelectronics.com/annual-report/, on the website of the RTA at https://evoting.kfintech.com and on the website of the Stock Exchanges viz., www.bseindia.com and www.nseindia.com.

In accordance with the provisions of Section 91 of the Companies Act, 2013 and the Companies (Management and Administration) Rules, 2014 read with Regulation 42 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Company has fixed Wednesday, August 2, 2023 as the Record Date for determining the Members eligible for Final Dividend on Equity Shares, if declared at the ensuing AGM of the Company for the financial year 2022-23. The Dividend, if declared at the AGM will be paid within 30 days from the date of AGM.

In compliance with Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2014 as amended from time to time , Regulation 44 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 and Secretarial Standards on General Meetings issued by the Institute of Company Secretaries of India, the Company is providing the facility to its Members to exercise their right to vote on the businesses as set forth in the Notice of the 30th AGM by electronic means through both remote e-voting and Insta Poll system at the AGM.

All Members are informed that:

1. Members may attend the 30th AGM through VC/ OAVM at https://emeetings.kfintech.com by using their remote e-voting credentials.
2. The instructions for participating through VC/ OAVM and process of Insta Poll are provided as part of the Notice of the 30th AGM.
3. Members whose names appear in the register of members or in the register of beneficial owners maintained by the depositories as on cut-off date being Friday, August 4, 2023, shall only be entitled to avail the remote e-voting facility or vote at the 30th AGM. Those who are not members on the cut- off date should accordingly treat the AGM Notice as for information purposes only.
4. **Remote e-voting period will commence on Tuesday, August 8, 2023 at 9.00 a.m. IST and will end on Thursday, August 10, 2023 at 5.00 p.m. IST.** Remote e-voting shall be disabled for voting thereafter. Once the vote on a resolution is cast by the Member, the Member shall not be allowed to change it subsequently.
5. In case a person has become the Member of the Company after the dispatch of AGM Notice but on or before the **cut-off date** for remote e-voting or has registered the email address after dispatch of the Notice, such Member may obtain the User ID and Password in the manner as provided in the procedure and instructions for e-voting.
6. Members who have cast their vote by remote e-voting prior to the AGM may attend the AGM through VC/ OAVM but shall not be entitled to cast their vote again. Members who have not cast their vote through remote e-voting and are present in the AGM through VC / OAVM, shall be eligible to vote through Insta Poll system available during the AGM.
7. The Company has appointed Mr. S.P. Nagarajan, Practicing Company Secretary as the Scrutinizer for conducting the remote e-voting and e-voting process during AGM in a fair and transparent manner.
8. Members who have not registered their e-mail addresses are requested to register the same in respect of the shares held in electronic form with the Depositories through their Depository Participant(s) and in respect of shares held in physical form by writing to the Company's RTA KFin Technologies Limited, Selenium Tower B, Plot Nos. 31 & 32, Financial District Nanakramguda, Serilingampally Mandal, Hyderabad – 500 032.
9. Members who may require any technical assistance or support before or during the AGM are requested to contact KFin Technologies Limited at toll free number 18003094001 or write to them at evoting@kfintech.com. Members may also contact Mr. N Shiva Kumar at the RTA's address mentioned earlier or at shivakumar.n@kfintech.com or 18003094001 for any further clarifications.

For **Centum Electronics Limited**
Sd/-
Indu H S
Company Secretary & Compliance Officer

Place : Bengaluru
Date : July 18, 2023

CSB Bank

PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS

The borrower/s in specific and interested bidders, in general, are hereby informed that on account of non-repayment of the Bank's dues by the borrowers as under despite the payment notice and recall/auction notice issued by the Bank, the gold ornaments pledged with the bank as security by the respective borrowers for the loans availed by them will be sold in public auction on "as is where is" and "non-recourse" basis through e-auction portal http://csbgold.auctiontiger.net on 27th July 2023 at 12 noon. The auction may be adjourned to any other later date at the discretion of the bank upon publication of the same in the Bank's notice board. The borrowers are hereby further informed that the gold ornaments will be disposed of by private sale if the public auction is not successful and if there is a further balance to be recovered thereafter, legal action will be initiated against the borrower/s for recovery of the balance amounts due to the bank.

S.No.	Branch Name	Account Name	Client ID	No. of Acc.	Bal. Outstanding as on 17-07-2023	Weight (grams)
1	ALAPPUZHA	AKHILA P	4543078	1	21591.26	5.05
2	ALAPPUZHA	ANOOP R	4435201	1	6490.85	1.5
3	ALAPPUZHA	FAZIL HANEEF P M	4053148	1	97653.01	17.9
4	ALAPPUZHA	Jiji Lawrence	4543870	1	16859.91	3.92
5	ALAPPUZHA	KRISHNAN HARIDAS	4298417	1	29926.28	7
6	ALAPPUZHA	MOLLY	4533474	1	111543	25.8
7	ALAPPUZHA	OMANA	4540050	1	112961.88	26.4
8	ALAPPUZHA	OMANA HARIDAS	4293142	1	20040.79	6
9	ALAPPUZHA	RAJESWARY S	4339519	1	90816.16	19.8
10	ALAPPUZHA	RESNIMOL R	7214095	7	1209738.81	299.29
11	ALAPPUZHA	Shameera S	4541805	1	109958.91	26.35
12	ALAPPUZHA	SUDHARSHAN VIVEKGHADGE	4541254	1	26145.54	6.1
13	ALAPPUZHA	SUNIL KUMAR K P	3842882	4	154214.3	38.91
14	ALAPPUZHA	THRIJAMMA SANTHOSH	4416271	6	245521.78	54.75
15	ALUVA	AKHILASH RAJU	4404720	2	120420.66	27.7
16	ALUVA	MUHAMMED SHAFI P A	4219034	1	102201.82	24
17	ALUVA	RINSHAD C S S	4132590	8	365055.32	83.52
18	ALUVA	SHABIN P B	3974220	3	348712.21	79.8
19	ALUVA	SHIYAS C K	2989792	7	1255753.67	216.6
20	ALUVA	SIDHARTH S	4385885	1	198556.46	46.8
21	AMBALLUR	VIBEESH V T	7023637	1	38002.55	7
22	ASHTAMICHIRA	M K THANKACHAN	1286909	1	28168.03	8
23	ASHTAMICHIRA	NIDHIN P A	3731132	1	19285.71	4.6
24	ASHTAMICHIRA	SHEEBA SHAJU	1284570	1	142491.21	32.8
25	ALTHARA	AYSHABY	1503600	2	188823.83	44.25
26	ALTHARA	GREENISH	4542048	2	138754.87	32.5
27	ALTHARA	IYAS P S	4543060	1	29049.22	6.8
28	ALTHARA	NISNA SHERIN V A	4145855	2	108207.08	25.3
29	ALTHARA	RAJI	3976756	1	106314.89	29.8
30	ALTHARA	RAJITHA S	4527167	5	197966.37	45.6
31	ALTHARA	SHAKEER T P	1504932	5	561119	134.8
32	ALTHARA	SUBAIDHA	2733601	9	1700199.22	342.47
33	ALTHARA	SWEDHA T F	7202235	1	417604.23	77.9
34	ALTHARA	UMA K B	4539057	1	30186.9	7
35	ALTHARA	V V ABDUL JALEEL	7311236	1	12025.77	2.8
36	AZHIKODE	ABDUL RAHIMAN K P	1902893	1	83065.5	20
37	AZHIKODE	HASBULLA AHAMMED	4523881	4	2928840.3	701.4
38	AZHIKODE	K PREETHA	4538865	1	172258.77	40.05
39	AZHIKODE	MUHAMMED ASHAR M	3920947	2	443819.94	102.81
40	AZHIKODE	RIYAS V K V K	7613341	1	192148.1	45.05
41	AZHIKODE	SAFREENA K	4527132	1	44185.62	10.3
42	AZHIKODE	VYSAKH M	4463072	2	34464.63	7.72
43	BANGALORE - BRIGADE ROAD	SHWETHA C G	7307108	3	1135386.99	313
44	CHEMBUR - MUMBAI	PRADEEP MADHUKAR GAWLI	2748510	1	79759.27	32.5
45	KANNUR	ABHINAV K	4282974	2	100446.68	22.91
46	KANNUR	AISHWARYA JAYAKUMAR	4156861	1	671957.28	124
47	KANNUR	Farook M	4389782	2	112439.68	25.83
48	KANNUR	LINITHA SUDESH	3949274	1	853507	193.85
49	KANNUR	MANSOOR V	4536199	3	330611.65	76.2
50	KANNUR	MUSTHAFA P	3973318	1	14924.59	3.2
51	KANNUR	Shaji P P	4540582	3	234513.58	53.95
52	KANNUR	SHAMINA P T	7122145	1	97680.53	22.7
53	KANNUR	SOORAJ B J	7526625	2	38517.19	8.98
54	KANNUR	SUJIN U	4497128	2	534014.27	122.6
55	CHALAKUDY	BIJU P B	4030900	2	471028.18	86.5
56	CHALAKUDY	JEENA MUTHUKRISHNAN	2987147	1	15439.72	3.5
57	CHALAKUDY	LALKRISHNA P S	4533740	1	24508.3	5.7
58	CHALAKUDY	LEELA SUSEELAN	4537428	2	90578	22.1
59	CHALAKUDY	SHEEBA SHAJU	1284570	1	33030.45	7.8
60	CHALAKUDY	Surya Bobish	4542984	1	87896.59	20.6
61	CHALISSERY	JAYAPRAKASH M N	4213267	6	404565.9	95
62	CHALISSERY	MOHAMMED IQBAL P M	827029	1	87353.06	16.7
63	CHALISSERY	PRAVEEN C	4021331	3	2886036.31	504.55
64	CHALISSERY	RESHMA K RAJAN	4453033	1	77084.96	17.9
65	CHALISSERY	SAHEEDA C	829976	4	477521.79	124.2
66	CHALISSERY	SHABEER	4147336	2	165499.8	38.7
67	CHALISSERY	SHEMI C A	827057	4	380105.86	92.6
68	CHANGANACHERRY	ARUN S	4429104	4	390953.82	85.9
69	CHANGANACHERRY	BIBIN MATHEWS	7515718	3	535412.09	117.2
70	CHANGANACHERRY	BIJU SEBASTIAN	4432722	2	125749.93	29.1
71	CHANGANACHERRY	BYJU S	4490177	6	261046.79	60.2
72	CHANGANACHERRY	GEORGE MATHEW	4487255	8	352559.73	103.6
73	CHANGANACHERRY	JOSEPH K M	4303454	1	159224.1	37.3
74	CHANGANACHERRY	MAHESH R	4417159	1	17718.24	4
75	CHANGANACHERRY	NIDHIN K N	4514586	2	109723.49	25.6
76	CHANGANACHERRY	Priyesh	4541527	1	51796.61	12.1
77	CHANGANACHERRY	RADHA RAVINDRANATH	796584	1	27240.24	6.2
78	CHANGANACHERRY	Rajini R	4452886	1	12904.75	3
79	CHANGANACHERRY	SAVITHRI	4157058	1	92826.22	17.5
80	CHANGANACHERRY	SHIBU MADHAVAN	4195383	4	853426.72	197.2
81	CHANGANACHERRY	Unni K	4541993	1	96795.1	23.7
82	CHAVAKKAD	Jayaprakash Ayyappu	4539884	1	15885.51	3.7
83	CHAVAKKAD	MAIMOONA	2697801	5	736749.42	168.26
84	CHAVAKKAD	MOHAMED MUSTHAFA P P	4539254	1	136354.17	31.7
85	CHAVAKKAD	ROSHAN P R	4538721	1	132557.52	30.8
86	CHAVAKKAD	SAJINI AJITH	7423419	2	66313.36	15.7
87	CHAVAKKAD	SHAFEER P	4538695	2	69195.14	16.08
88	CHAVAKKAD	SHEENA	3957327	1	8612.67	2
89	CHAVAKKAD	SIVADAS K C	4539206	1	82764.55	19.4
90	CHAVAKKAD	SUMISHA	3901655	2	375127.63	87.05
91	CHAVAKKAD	SURESH RENGANATHAN	4299921	1	9323.21	4
92	CHAVAKKAD	VINIKUMAR N G	4182851	1	81938.19	19.74
93	CHITTATTUKARA	GEORGE	1531976	1	208400.44	48.74
94	CHITTATTUKARA	SUJEESH T V	4372008	11	705672.36	160.65
95	CHITTUR	ASOKAN A	4539369	4	237092.56	54.4
96	CHITTUR	KRISHNADAS P	4543346	1	52494.43	12.3
97	CHITTUR	KUMARASWAMY K	7612315	3	562483.55	131.91
98	CHITTUR	PRABHAKARAN RAJESWARI	4159394	1	48154.48	11
99	CHITTUR	PREEJA V	4541240	1	28299.83	6.6
100	CHITTUR	R ARUMUGHAN	4122188	1	96999.68	18.5
101	CHITTUR	RAMYA M	4347894	3	415153.42	92.65
102	CHITTUR	SARATH K	4054936	1	213933.82	39.3
103	CHITTUR	SHIBU P	4306968	1	99178.08	23.2
104	CHITTUR	SUBASH T	4155687	3	354012.56	65.3
105	CHITTUR	VIGNESH R	4140010	3	388210.41	78.15
106	KOCHI - 1	ARUNIMA S G	4515476	1	81103.85	19
107	KOCHI - 1	ATHARUNISA Z	4077986	2	34700	9.6
108	KOCHI - 1	MAIMUNA P	2364894	4	226567.08	55
109	KOCHI - 1	MICHAEL GEORGE	4100970	2	73795.16	16.3
110	KOCHI - 1	MUMTHAS SULFIKKER	2818797	3	125791.7	27.6
111	KOCHI - 1	RASIYA NAZAR	4138612	3	1063989.49	248.2
112	KOCHI - 1	ROMENESS JOSEPH	4102397	3	157400.92	35.6
113	KOCHI - 1	SAJITHA HAMSA	4095203	3	91261.52	22
114	KOCHI - 1	SHANTHAKUMARI T C	2244881	3	551626.2	126.8
115	KOCHI - 1	SHEELA SANIL	4375828	1	8968.97	3.8
116	ENGANDIYUR	BIBEESH C C	4533173	5	334602.4	76.2
117	ENGANDIYUR	PRASHEED K V	7449025	1	584033.18	133.3
118	ENGANDIYUR	SAHALESH M S M S	4432144	1	66147.86	15.5
119	ERNAKULAM - MARKET ROAD	CAMILLA WILSON	3675294	6	1227520.13	230.9
120	ERNAKULAM - MARKET ROAD	DILEEP C K	4516007	2	132335.23	30.86
121	ERNAKULAM - MARKET ROAD	ELIZABETH	7142145	1	834661.12	154
122	ERNAKULAM - MARKET ROAD	JIMSON JOHN	3134633	5	2609980.94	547.21
123	ERNAKULAM - MARKET ROAD	LIVYA MARIA WILSON	4044947	5	1571270.77	292.9
124	ERNAKULAM - MARKET ROAD	PETER	4150701	2	329561.97	69
125	ERNAKULAM - MARKET ROAD	SANGEETHA RAJESH	4154302	1	284518.19	54
126	ERNAKULAM - MARKET ROAD	SIJU C	3439056	2	315214.88	70.15
127	ERODE	ASHOK KUMAR S	7223679	1	965799	159
128	ERODE	MUNI RAJA M R	4538503	1	219630.53	55.9
129	ERODE	SAKUBAR SATHIK ABDUL	4067953	2	241831.27	58.9
130	ERODE	SELVI J	3556986	1	49453.53	13.6
131	ERODE	SIVAKUMAR N	4519163	5	189948.31	44.21
132	ERODE	SOMASUNDARAM	7599536	1	236910.59	55
133	ERODE	UMASANKAR N	4321182	1	130794.37	31
134	FEROKE	JASIR P P	4311490	1	8638.34	2.1
135	FEROKE	MUHAMMAD ASHRAF T	4543146	1	27580.09	6.45
136	FEROKE	NISAR P	4525968	4	154289	38.1
137	GUDALUR	YOGESWARAN SUBRAMANIAM S	4198871	1	75937.3	18
138	GURUVAYUR	MUSTHAK K B	7262063	8	1738425.19	306.2
139	GURUVAYUR	RAVIKUMAR K	7251552	1	900635.5	163.8
140	GURUVAYUR	VISHNU P B	4538035	1	31051.34	7.2
141	IRINJALAKUDA	AKHIL SAJAN	3797789	1	63206.92	14.7
142	IRINJALAKUDA	GEETHA MA	4511446	1	32116.22	7.5
143	IRINJALAKUDA	JISHNU THANKAPPAN	4238420	1	193933	42
144	IRINJALAKUDA	JOHN SHOJI	4121004	4	337768.11	76
145	IRINJALAKUDA	RASHEEDA BANU	7289817	1	274013.7	63.8
146	IRINJALAKUDA	ROHITH BABU A	4302180	1	50908.59	11.85
147	IRINJALAKUDA	ROSY THOMAS	4267778	8	806825.31	179.7
148	IRINJALAKUDA	VISAL P PRAKASH	7541458	3	904392.22	209.68
149	KADUKUTTY	ALLEN EMMANUEL DSILVA	4375583	2	45100.92	12.2
150	KADUKUTTY	JULY	3297762	1	8097.72	1.9
151	KADUKUTTY	MANU CHANDRAN	4538045	2	37009.58	12
152	KADUKUTTY	MARY FINY SIMETHY	2159039	1	31051.34	7.58
153	KADUKUTTY	SANGEETHA MANIKANDAN	3833120	2	175275.64	40.74
154	KADUKUTTY	SYAM A S	3817760	2	74807.51	18
155	KADUKUTTY	USHA PRASAD	4537773	2	12810.06	3.1
156	KALLIASSERY	AJITH KUMAR P	3901713	1	144549.96	32
157	KALLIASSERY	SHIBIN V	4356834	1	44227.6	15
158	KANDASSANKADAVU	DILEEPKUMAR K R	3420258	1	133462	30.5
159	KANDASSANKADAVU	GOKUL K S	3997358	4	357123.51	78.14
160	KANDASSANKADAVU	KOMALAM JAGADEESAN	1441163	1	22067.78	5.45
161	KANDASSANKADAVU	LANJINI	3420263	1	140015.12	32.01
162	KANDASSANKADAVU	SHAJI George	4246306	1	16582.08	4.34
163	KANDASSANKADAVU	SREEJIL K S	4542244	1	26196.71	11.09
164	KANDASSANKADAVU	SUJAYA	7296599	6	955031.84	212.45
165	KANDASSANKADAVU	SUMAM M	2278319	5	229211.93	52.69
166	KANDASSANKADAVU	USHA SIVARAMAN SIVARAMAN	4515982	4	254217.96	58.6
167	KARUKACHAL	ANOOP V	4413523	1	76410.3	16.6
168	KARUKACHAL	JOMON ANTONY	4417286	1	41471	9.6
169	KARUKACHAL	P C SANTHAMMA	4420325	1	67586.6	15.5
170	KARUKACHAL	SHIJI K M	4541664	2	274435.6	64.29
171	KARUKACHAL	SOSAMMA AUGUSTIN	4290241	1	17078.78	4
172	KARUKACHAL	SURESHKUMAR C K	4539561	1	34266.89	8
173	KARUKACHAL	VIJITHA PRADEEP	4534067	1	14548.3	3.4
174	KARUKACHAL	VIMAL KUMAR V K	4399165	2	128823.51	29.3
175	KARUR	RAVICHANDRAN RAJU	4403544	4	388569.33	98
176	KARUR	Satheeskumar Sekar	4423817	1	176033.16	43.5
177	KATTANAM	JOBIN JOHNSON	7403652	2	399374.45	98
178	KATTANAM	RINKU R NATH	7573405	2	824179.51	178.7
179	KAYAMKULAM	AISWARYA A	7206158	2	366877.06	82.9
180	KAYAMKULAM	ANAND U	4537333	1	46631.3	10.8
181	KAYAMKULAM	NITHIN REMANAN REMANAN	3957252	1	32128.75	6
182	KEERAMPARA	BINU THANKAN	4539689	1	100277.83	23.46
183	KEERAMPARA	JINCY VARGHESE	4199789	2	97352.69	23.3
184	KEERAMPARA	SHEELA SATYAN	3561238	3	147753.75	35.16
185	KILIKOLLUR	AJITHAKUMARI S	4412748	2	107147.56	24.6
186	KILIKOLLUR	BINU P	1666501	3	391333.27	88.1
187	KILIKOLLUR	DANIEL V MATHEW	4539668	1	102700.42	24
188	KILIKOLLUR	JUBAIRIYATH N	3586298	2	208968.02	48.8
189	KILIKOLLUR	SAJITHA S L	4509453	8	846619.95	192.9
190	KILIKOLLUR	SHEMEEM N	4418267	2	129569.96	29.7
191	KILIKOLLUR	SURYA MOL P	4403314	1	32262.48	7.5
192	KILIKOLLUR	SUSHAMA P	4430666	1	86416.5	20
193	KODUMUDI	MANIKKAM RAMALINGAM	4537835	1	17305.59	4
194	KODUMUDI	SANKAR N	4275066	1	64628.63	15.5
195	KODUVAYUR	A MADHAVAN	2778135	5	241789.43	55.8
196	KODUVAYUR	AJAY SAGAR K	4444894	1	177454.51	41.54
197	KODUVAYUR	AMBILI K	3924189	4	530817.22	120.4
198	KODUVAYUR	ARUMUGHAN V	4463103	1	34027.02	8
199	KODUVAYUR	DILEEP K P	4068909	2	241385.16	41.6
200	KODUVAYUR	EBRAHIM A A	4147503	2	54184.89	12.6

For more details/account wise information borrowers/interested bidders may contact respective branches and for participating in the auction, please visit/login to the e-auction portal http://csbgold.auctiontiger.net

Authorised Officer
CSB Bank

19 July 2023

என்சிஇடி நுழைவு தேர்வுக்கு வரும் 25 வரை விண்ணப்பிக்கலாம்

● சென்னை

தேசிய கல்விக் கொள்கை-2020 அடிப்படையில் ஐஐடி, என்ஐடி போன்ற மத்திய உயர்கல்வி நிறுவனங்கள் மற்றும் சில பல்கலைக்கழகங்களில் ஒருங்கிணைந்த 4 ஆண்டு ஆசிரியர் பட்டப் படிப்பு அறிமுகம் செய்யப்பட்டுள்ளது. பிஏ அல்லது பிஎஸ்சி பாடத்திட்டத்துடன் பிஎட் இணைவது கற்பிக்கப்படுவதே ஒருங்கிணைந்த 4 ஆண்டு ஆசிரியர் பட்டப் படிப்பாகும். இந்த படிப்புகளில் சேர தேசிய அளவிலான பொது நுழைவுத் தேர்வில் (என்சிஇடி) தேர்ச்சி பெற வேண்டும்.

இந்த தேர்வை தேசிய தேர்வுகள் முகமை (என்டிஏ) நடத்துகிறது. இதற்கான இணைய விண்ணப்பப் பதிவு கடந்த ஜூன் 26-ம் தேதி தொடங்கியது. விண்ணப்பங்களை பதிவு செய்வதற்கான காலக்கெடு இன்று (ஜூலை 19) முடிவடைய இருந்தது. இந்நிலையில், பல்வேறு தரப்பின் கோரிக்கைகளை ஏற்று என்சிஇடி தேர்வுக்கு விண்ணப்பிக்கும் கால அவகாசத்தை என்டிஏ தற்போது நீட்டித்துள்ளது. விருப்பமுள்ளவர்கள் /ncet.samarth.ac.in/ எனும் வலைதளம் வழியாக ஜூலை 25-ம் தேதிக்குள் விண்ணப்பிக்க வேண்டும்.

இதுதவிர, விண்ணப்பங்களில் திருத்தங்கள் செய்ய ஜூலை 26, 27-ம் தேதிகளில் வாய்ப்பு வழங்கப்படும். என்சிஇடி நுழைவுத் தேர்வானது தமிழ் உட்பட 13 மொழிகளில் கணினி வாயிலாக நடத்தப்பட உள்ளது. இதற்காக நாடு முழுவதும் 178 நகரங்களில் தேர்வு மையங்கள் அமைக்கப்பட உள்ளன. தேர்வு தேதி, ஹால்டிக்கெட் வெளியீடு உட்பட கூடுதல் விவரங்களை www.nta.ac.in இணையதளத்தில் அறியலாம்.

தமிழகத்தில் வணிக ஏற்றுமதிக்கான நடவடிக்கைகளை எளிதாக்க

20 அஞ்சலக ஏற்றுமதி மையங்கள் கூடுதலாக தொடங்கப்படும்

தமிழ்நாடு வட்ட தலைமை அஞ்சல் துறை தலைவர் ஜே.சாருகேசி தகவல்

● சென்னை

தமிழகத்தில் வணிக ஏற்றுமதிக்கான நடவடிக்கைகளை எளிதாக்கும் வகையில் மேலும் 20 அஞ்சலக ஏற்றுமதி மையங்கள் தொடங்கப்பட உள்ளன என தமிழ்நாடு வட்ட தலைமை அஞ்சல் துறைத் தலைவர் ஜே.சாருகேசி தெரிவித்துள்ளார்.

இந்திய அஞ்சல் துறை, அயல்நாட்டு வர்த்தக இயக்குநர் ஜெனரல் அலுவலகம், இந்திய ஏற்றுமதி மேம்பாட்டு ஆணையம் (ஃபியோ) இணைந்து, மின் வணிக ஏற்றுமதி மற்றும் அஞ்சலக ஏற்றுமதி மையம் குறித்த கருத்தரங்கத்தை சென்னையில் நேற்று நடத்தின.

அஞ்சல் துறை தலைவர் (மெயில் மற்றும் வர்த்தக வளர்ச்சி) பி.பி.ஸ்ரீதேவி வரவேற்புரை ஆற்றினார். கருத்தரங்கில் தமிழ்நாடு வட்ட தலைமை அஞ்சல் துறைத் தலைவர் ஜே.சாருகேசி பேசியதாவது:

அஞ்சல் துறை மூலம் வெளிநாடுகளுக்கு பொருட்களை ஏற்றுமதி செய்வதற்கான அனுமதி கடந்த 2018-ம் ஆண்டு இந்திய அஞ்சல் துறைக்குக் கிடைத்தது. தொடக்கத்தில் ஏற்றுமதியாளர்கள் சர்வதேச அஞ்சல் நிலையங்களுக்கு நேரில் சென்று ஏற்றுமதிக்குத் தேவையான ஆவணங்களை கையால் தயாரித்து அளிக்க வேண்டியிருந்தது.

இந்நிலையில், 2022-ம் ஆண்டு மின்னணு முறையில் ஆவணங்களை தாக்கல் செய்வதற்கான 'தர் தர் நிர்யத் கேந்திரா' என்ற இணையதளம் அறிமுகப்படுத்தப்பட்டது. இதன்மூலம், ஏற்றுமதியாளர்கள் தங்கள் அலுவலகம், வீட்டில் இருந்தவாறே ஏற்றுமதிக்கான அஞ்சல் பில்களை பெற முடிந்தது.

தமிழகத்தில் வணிக ஏற்றுமதிக்கான நடவடிக்கைகளை எளிதாக்குவதற்காக தற்போது 34 அஞ்சலக ஏற்றுமதி மையங்கள் செயல்பட்டு வருகின்றன. விரைவில் மேலும் 20 மையங்கள் தொடங்கப்பட உள்ளன. சிறு, குறு மற்றும் நடுத்தர நிறுவனங்களுக்கு தாங்கள் உற்பத்தி செய்த பொருட்களை வெளிநாடுகளுக்கு ஏற்றுமதி செய்யும் போது ஆவணங்களைத் தயாரிப்பதும், சுங்கத் துறை அனுமதி பெறுவதும் மிகவும் கடினமாக இருந்தது.

இனி இந்த அஞ்சலக ஏற்றுமதி மையங்கள் சிறு, குறு மற்றும் நடுத்தர தொழில் நிறுவனங்களுக்குத் தேவையான உதவிகளைச் செய்யும். இதற்காக, பயிற்சி பெற்ற ஊழியர்கள் இந்த மையத்தில் பணியமர்த்தப்பட்டுள்ளனர்.

மேலும், இந்த மையத்தில் 'ஒன் ஸ்டாப் கவுன்ட்டர்' என்ற வசதி ஏற்படுத்தப்பட்டுள்ளது. இதன் மூலம், ஏற்றுமதி பொருட்களை புக்கிங் செய்தல், பேக்கிங் செய்தல், அதிகளவு பொருட்களை உற்பத்தி செய்யப்படும் இடத்திலிருந்து பெற்றுக்கொண்டு வருதல் ஆகிய சேவைகள் வழங்கப்படும். அத்துடன், ஒரு மாவட்டம் ஒரு தயாரிப்பு, புவிசார் குறியீடு பெற்ற பொருட்கள், குறிப்பாக, சிறு தொழில்முனைவோர் மற்றும் கைவினைக் கலைஞர்களின் தயாரிப்புகளை குறைந்த விலையில் ஏற்றுமதி செய்ய இந்த மையம் உதவும்.

கடந்த 2022-23-ம் நிதியாண்டில் தமிழ்நாடு அஞ்சல் வட்டத்தின் சர்வதேச அஞ்சல் சேவை வருவாய் 29 சதவீதம் அதிகரித்துள்ளது என்றார். மெப்ஸ் வளர்ச்சி ஆணையர் அலெக்ஸ் பால் மேனன் உள்ளிட்டோர் கருத்தரங்கில் பங்கேற்றனர்.

இந்திய அஞ்சல் துறை, அயல்நாட்டு வர்த்தக இயக்குநர் ஜெனரல் அலுவலகம் இணைந்து நடத்திய, மின்வணிக ஏற்றுமதி, அஞ்சலக ஏற்றுமதி மையம் குறித்த கருத்தரங்கில் பங்கேற்ற அஞ்சல் துறை தலைவர் (மெயில் மற்றும் வர்த்தக வளர்ச்சி) பி.பி.ஸ்ரீ தேவி, தமிழ்நாடு வட்ட தலைமை அஞ்சல் துறை தலைவர் ஜே.சாருகேசி, விமான சுங்கத் துறை முதன்மை ஆணையர் எம்.மேத்யூ ஜோலி, அயல்நாட்டு வர்த்தக இயக்குநர் ஜெனரல் அலுவலக மண்டல கூடுதல் இயக்குநர் ராஜலஷ்மி தேவராஜ், சென்னை நகர மண்டல அஞ்சல்துறை தலைவர் ஜி.நடராஜன்.

ரயில் மீது கல்வீசி சேதப்படுத்தினால்

5 ஆண்டுகள் வரை சிறை

ரயில்வே நிர்வாகம் எச்சரிக்கை

● சென்னை

ரயில் மீது கல்வீசி சேதப்படுத்தினால், ரயில்வே சட்டப் பிரிவின்கீழ், 5 ஆண்டு வரை சிறை தண்டனை விதிக்கப்படும் என்று சென்னை ரயில்வே கோட்ட அதிகாரிகள் எச்சரிக்கை விடுத்துள்ளனர்.

சென்னை ரயில்வே கோட்டத்தில் இயக்கப்படும் முக்கிய விரைவு ரயில்கள் மீது கல்வீசி சேதப்படுத்தும் சம்பவங்கள் நடைபெற்று வருகின்றன. குறிப்பாக, மைசூர்-சென்னை சென்ட்ரலுக்கு இயக்கப்பட்ட வந்தே பாரத் ரயில், சென்னை சென்ட்ரல்-கோயம்புத்தூருக்கு இயக்கப்பட்ட வந்தே பாரத் ரயில் ஆகிய இரு ரயில்கள் மீது கடந்த மே மாதத்தில் அடுத்தடுத்து கல்வீசி கண்ணாடிகளை சேதப்படுத்திய சம்பவங்கள் பரபரப்பை ஏற்படுத்தின. இதுதொடர்பாக, சிறுவர்கள் சிலர் பிடிபட்டனர். அவர்களை ரயில்வே போலீஸார் எச்சரித்து விடுவித்தனர்.

இதற்கிடையில், சென்னை சென்ட்ரல்-மைசூருக்கு இயக்கப்படும் வந்தே பாரத் ரயில் பேசின்பிரிட்ஜ் பணிமனையில் பராமரிப்பு பணிக்காக கடந்த 13-ம் தேதி நிறுத்தப்பட்டிருந்தது. இந்த ரயில் பேசின்பிரிட்ஜ் பணிமனையில் இருந்து சென்னை சென்ட்ரல் ரயில் நிலையத்துக்கு கடந்த 14-ம் தேதி அதிகாலை வந்தபோது, இந்த ரயிலின் சி-5, சி-7 பெட்டிகளின் கண்ணாடிகள் மீது மர்மநபர்கள் கற்களை வீசினர். இதில், இரண்டு கண்ணாடிகள் உடைந்தன. இதுதொடர்பாக, ரயில்வே போலீஸார் வழக்குப்பதிந்து, குற்றவாளியை தேடிவருகின்றனர்.

இந்நிலையில், ரயில் மீது கல்வீசி சேதப்படுத்தினால், ரயில்வே சட்டப்பிரிவின் கீழ், 5 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும் என்று சென்னை ரயில்வே கோட்டம் எச்சரிக்கை விடுத்துள்ளது.

இதுகுறித்து சென்னை ரயில்வே கோட்ட அதிகாரிகள் கூறியதாவது:

ரயில்வே பொது சொத்துகளைப் பாதுகாப்பது அனைவருடைய கடமையாகும். ரயில்கள் மீது கற்களை வீசுவது என்பது ரயில்வே சட்டத்தில் 153 மற்றும் 154 பிரிவுகளின் கீழ் கிரிமினல் குற்றமாகும். சட்ட விரோத செயலை செய்தல், ஆபத்தை ஏற்படுத்துதல், ரயில் பாதையில் பயணிக்கும் பயணிகளின் பாதுகாப்பில் ஆபத்தை ஏற்படுத்துதல் உள்ளிட்டவற்றில் ஈடுபட்டால் இந்த சட்டத்தின்படி, ஒரு ஆண்டு முதல் 5 ஆண்டுகள் வரை சிறை தண்டனை விதிக்கப்படும். கற்களை வீசியவர்களை ரயில்வே போலீஸார் மற்றும் ஆர்.பி.எஃப் போலீஸார் தேடி வருகின்றனர்.

இவ்வாறு சென்னை ரயில்வே கோட்ட அதிகாரிகள் கூறினர்.

சிறப்பாக செயல்படும் சுகாதார நிலையங்களுக்கு தேசிய தரச்சான்று

● சென்னை

தேசிய தர மதிப்பீட்டு அமைப்பு சமீபத்தில் செய்த ஆய்வில் கன்னியாகுமரி மாவட்டம் கொட்டாரம், திருவள்ளூர் மாவட்டம் விளாங்காடு பாக்கம், கரூர் பரமத்தி, கரூர் மாவட்டம் காவல்காரன்பட்டி, திருச்சி மாவட்டம் சமயபுரம், கடலூர் மாவட்டம் அரசக்குழி, குண்டியமல்லூர், தூத்துக்குடி மாவட்டம் முக்குப்பிறி, கன்னியாகுமரி வடசேரி, சென்னை மாவட்டம் ஆலந்தூர் ஆகிய பகுதிகளில் உள்ள 10 ஆரம்ப சுகாதார நிலையங்கள் சிறந்த தரத்துடனும், சிறப்பாகவும் செயல்படுவது தெரிந்தது.

இதையடுத்து அவற்றுக்கு தரச் சான்றிதழை மத்திய அரசு வழங்கி உள்ளது. இதுகுறித்து மத்திய சுகாதாரத் துறை இணை செயலாளர் விஷால் சவுகான், தமிழக சுகாதாரத் துறை செயலாளர் ககன்தீப் சிங் பேடிக்கு கடிதம் அனுப்பியுள்ளார்.

சளி, இருமலுக்கான 'போல்கோடின்' மருந்து

பக்கவிளைவு ஏற்படுத்துவதால் மாற்று மருந்து அவசியம்

மருத்துவர் ராஜீவ் சிங் ரகுவன்ஷி அறிவுறுத்தல்

● சென்னை

மத்திய மருந்து கட்டுப் பாட்டுத் துறை தலைவர் மருத்துவர் ராஜீவ் சிங் ரகுவன்ஷி வெளியிட்ட அறிவிப்பு:

உலக சுகாதார அமைப்பு சார்பில் அண்மையில் மருந்து தொடர்பான வெளியிடப்பட்ட எச்சரிக்கை செய்தியில், சளி மற்றும் இருமலுக்கு பயன் படுத்தப்படும் 'போல் கோடின்' என்ற மருந்தை உட்கொண்டவர்களுக்கு, அதற்கு அடுத்த 12 மாதங்களில் மயக்கவியல் மருந்தை செலுத்தும்போது கடுமையான பக்க விளைவு ஏற்படுகிறது என்று தெரிவிக்கப்பட்டிருந்தது. இதையடுத்து, பல்வேறு மருந்து ஒழுங்குமுறை ஆணையங்கள் அந்த மருந்தை திரும்பப்பெற்றுள்ளன.

இதுதொடர்பாக அண்மையில் நடந்த ஆய்வுக் கூட்டத்தில் இந்த விவகாரம் குறித்து விவாதித்து பல்வேறு முடிவுகள் எட்டப்பட்டன. அதன்படி மருந்து வர்த்தகர் மற்றும் மருத்துவத் துறையினர், நோயாளிகளிடம் 'போல்கோடின்' மருந்துக்கு மாற்றாக வேறு மருந்தை எடுத்துக் கொள்ளுமாறு பரிந்துரைக்க வேண்டும்.

நோயாளிகளும் அந்த மருந்தை மருத்துவரின் பரிந்துரையின்றி உட்கொள்ளுதல் கூடாது. அறுவை சிகிச்சை மேற்கொள்ளும் நோயாளிகள், 'போல் கோடின்' மருந்தை கடந்த 12 மாதங்களுக்குள் எடுத்திருந்தால், அது தொடர்பாக மருத்துவர்களிடம் தகவல் தெரிவிக்க வேண்டும்.

இவ்வாறு மருத்துவர் ராஜீவ் சிங் ரகுவன்ஷி தெரிவித்துள்ளார்.

மத்திய உளவுத் துறை துணை ஆணையரின் கைப்பை திருட்டு

● சென்னை

சென்னை அடையாறு இந்திரா நகரில் உள்ள மத்திய அரசு அலுவலர் குடியிருப்பில் வசிப்பவர் ராஜீவ் நாயர் (55). இவர் மத்திய உளவுத் துறையில் (ஐ.பி.) துணை ஆணையராக பணியாற்றி வருகிறார். இவர் ஆடி அமாவாசையை முன்னிட்டு நேற்று முன்தினம் காலை விவேகானந்தர் இல்லம் எதிரே மெரினா கடற்கரையில் தர்ப்பணம் செய்து, கண்களை மூடி தியானம் செய்தார்.

பிறகு கைப்பை இருந்த இடத்தைப் பார்த்தபோது அதை யாரோ மர்ம நபர்கள் திருடிச் சென்றிருப்பது தெரிய வந்தது. இதுகுறித்து மெரினா காவல் நிலையத்தில் அவர் அளித்த புகாரின்பேரில் போலீஸார் வழக்குப் பதிவு செய்து விசாரித்து வருகின்றனர். திருடுபோன கைப்பைக்குள் ராஜீவ் நாயரின் அடையாள அட்டை, செல்போன், பான் அட்டை, ஓட்டுநர் உரிமம், ரூ.1,500 இருந்துள்ளது. திருடுபோன ராஜீவ் நாயரின் செல்போன் டவர் லோக்கேஷன் அடிப்படையில் சைபர் க்ரைம் போலீஸார் உதவியுடன் துப்புத் துலக்கப்பட்டு வருகிறது.

ஆதிதிராவிடர் பள்ளி ஆசிரியர்களுக்கு இணையவழியில்

ஆகஸ்ட் 3, 4-ல் பொது மாறுதல் கலந்தாய்வு

● சென்னை

ஆதிதிராவிடர் நலப் பள்ளி ஆசிரியர்கள் மற்றும் விடுதி காப்பாளர்களுக்கான பொது மாறுதல் கலந்தாய்வு, ஆகஸ்ட் 3, 4-ம் தேதிகளில் நடைபெற உள்ளது.

இதுகுறித்து ஆதிதிராவிடர் மற்றும் பழங்குடியினர் நலத்துறை இயக்குநர் த.ஆனந்த், மாவட்ட அலுவலர்களுக்கு அனுப்பியுள்ள கடிதத்தில் கூறியிருப்பதாவது:

நடப்பு கல்வியாண்டில் (2023-24) ஆதிதிராவிடர் நலப் பள்ளிகளில் பணிபுரியும் ஆசிரியர்களுக்கு இணையவழியிலும், விடுதிகளில் பணியாற்றும் காப்பாளர்களுக்கு நேரடி முறையிலும் பொது மாறுதல் கலந்தாய்வு நடத்த திட்டமிடப்பட்டுள்ளது. இதற்கான வழிமுறைகள் வெளியிடப்பட்டு, விருப்பமுள்ளவர்களிடம் இருந்து விண்ணப்பங்களும் பெறப்பட்டுள்ளன.

இதையடுத்து முதல்கட்டமாக ஆசிரியர்களுக்கான கலந்தாய்வு நடத்தப்பட உள்ளது. அதன்படி, பள்ளி தலைமையாசிரியர், முதுநிலை ஆசிரியர், கணினி பயிற்றுநர், உடற்கல்வி இயக்குநர், உடற்கல்வி ஆசிரியர் ஆகியோருக்கு ஆக.3-ம் தேதியும், பட்டதாரி ஆசிரியர், இடைநிலை ஆசிரியர், தமிழாசிரியர் ஆகியோருக்கு ஆக. 4-ம் தேதியும் பொது மாறுதல் கலந்தாய்வு மாவட்டத்துக்குள்ளும், மாவட்டம் விட்டு மாவட்டமும் நடத்தப்பட உள்ளது.

கலந்தாய்வு இணையவழியில் நடைபெற உள்ளதால் அதற்குத் தேவையான அனைத்து வசதிகளையும் ஏற்பாடு செய்து கொள்ள வேண்டும். இதில் எவ்வித தவறுகளும் நிகழாதவாறு உரிய வழிகாட்டுதல்களை பின்பற்றி கலந்தாய்வை நடத்தி முடிக்க வேண்டும்.

இவ்வாறு அதில் கூறப்பட்டுள்ளது.

மைவீத்ரி நிறுவனத்துக்கு சிறந்த பொது நல நிறுவன விருது

● சென்னை

பாரத் சேவாக் சமாஜ் என்ற மத்திய அரசு அமைப்பு தேசிய தலைவர்களான ஜவஹர்லால் நேரு, குல்சாரிலால் நந்தா உள்ளிட்டோரின் துணையுடன் 1952-ல் தொடங்கப்பட்டு 5-வது திட்டக் கமிஷனால் அங்கீகரிக்கப்பட்ட அமைப்பாகும்.

இந்த அமைப்பின் தேசிய சேர்மன் பி.எஸ்.பாலசந்திரன் உத்தரவின்படி சிறப்பு பயிற்சி வகுப்பு திருவனந்தபுரத்தில் நடைபெற்றது. இதில் பாரத் சேவாக் சமாஜ் மாற்று மருத்துவ வேந்தரான சுசான்லி சி.ஏ.ரவி, சித்வா குழும சேர்மன் எஸ்.வி.விஜயராகவ், பாரத் சேவாக் சமாஜ் வழிகாட்டி பேராசிரியர் டார்லி கோஷி மற்றும் மைவீத்ரி நிறுவனத்தின் மருத்துவர் எம். சக்தி ஆனந்தன் உள்ளிட்டோர் கலந்துகொண்டனர்.

பாரத் சேவாக் சமாஜ் நடத்திய சிறப்பு பயிற்சி வகுப்பின்போது, மைவீத்ரி நிறுவன அதிபர் எம்.சக்தி ஆனந்தனுக்கு 'தொழில் முனைவோரின் சிறந்த வழிகாட்டி' விருது வழங்கப்பட்டது.

மைவீத்ரி நிறுவனம் 32 லட்சத்துக்கும் மேற்பட்டோருக்கு தொழில் வாய்ப்பை ஏற்படுத்திக் கொடுத்துள்ளது. இதைப் பாராட்டும் வகையில் மைவீத்ரி நிறுவன அதிபர் எம்.சக்தி ஆனந்தனுக்கு 'தொழில்முனைவோரின் சிறந்த வழிகாட்டி' என்ற விருது வழங்கப்பட்டுள்ளது.

மேலும் 'சிறந்த பொது நல நிறுவனம்' என்ற விருது மைவீத்ரி நிறுவனத்துக்கு கிடைத்துள்ளது.

மேலும் பாரத் சேவாக் சமாஜ் அகில இந்திய சேர்மனுக்கு 'பாரத் சேவக் சமாஜின் பாதுகாவலர்' விருதும், பாரம்பரிய மருத்துவத்தில் தனித்துவம் பெற்ற டாக்டர் எஸ்.வி.விஜயராகவுக்கு 'தெய்வீக இயற்கை மருத்துவத்தின் சிறப்பு மருத்துவர்' விருதும் வழங்கப்பட்டது.